

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 98 of 2013

Dated : 2nd July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus**

Punjab State Electricity Regulatory Commission. ...Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Shikha Ohri
Ms. Ruth Aulwin

ORDER

Ms. Shikha Ohri appearing on behalf of Respondent No.1 seeks some time for filing the reply. Accordingly, she is directed to file the same on or before 02.08.2013 after serving copy on the other side.

Post the matter on **06.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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